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Issue of fals_e cheque_s to their clients by B.D. Bansal Chit Fund, Raja Garden, New Delhi

230. SHRI V. C. KESAVA RAO: SHRI K. V. R. S. BALA SUBBA RAO;

Will the Minister of FINANCE be pleased to refer to the answer to Un-starred Question 301 given in the Rajya Sabha on the 22nd February, 1983 and state:

- (a) whether it is a fact that cheque No. 269822 dated 8-1-83 for Rs. 4500-00; cheque No. 269852 dated 20-1-83 for Rs. 500.00; cheque No. 289853 dated 5-2-83 for Rs. 1000.00; and cheque No. 269855 dated 7-3-83 for Rs. 1000.00 drawn in favour of Bank of India, Najafgarh Road (Kirti Nagar) New Delhi and issued to their clients by M/s. B. D. Bansal Chit Fund and Finance Co.(P) Ltd., 55, Raja Garden, New Delhi werc dishonoured several times and thus this company harassed the poor depositors;
- (b) if so, what are the details in this regard and what are the reasons for dishonouring the said cheques;
- (c) whether it is also a fact that the said company ha_a since been liquidated; if so, what ar_e the reasons therefor; and
- (d) what legal action Government propose to tak_e against this company for issuing $fals_e$ cheque, to their clients.

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) to (d) The information is being ascertained from the concerned agencies and to the extent available will be laid on the Table of the House as soon as possible.

Set-back in the export of tea and coffee

231. SHRI PANDURANG DHAR-MAJf JADHAV; Will the Minister of COMMERCE be pleased to stat_e.

- (a) what step_s hav_e recently been taken to accelerate the production of tea and coffee
- (b) whether it is a fact that our tea and coffee export is facing stiff competition from new exporting countries of tea and coffee; and
- (c) if so, what steps Government have taken to meet such competition?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRIMATI RAM DULARI SINHA); (a) to (c) Two statements in respect of tea and coffee are attached (I and II)

Statement I

TEA

- (a) In order to augment tea produc tion in the country, a number of de velopmental schemes are being imple mented by the Tea Board. These in clude the Plantation Finance Scheme, Replantation and Rejuvention Scheme and Irrigation Machinery Hire Pur chase Scheme. Government have also recently accorded approval the Subsidy Scheme Interest Darjeeling gardens. Other tea develop mental schemes envisag_e financial assistance to Small Tea Growers and improved tea cultivation in non-tra ditional areas. Und_{er} these schemes substantial loans subsidies and being granted. The Tea Board rung clonal nurseries in different parts of India to provide high yield ing plant material. Research on, de veloping improved methods of tea cultivation is being carried on at the various research establishments in India. One of the primary objectives of such research is to increase the productivity of tea.
- (b) and (c) Indian Tea is facing stiff competition from countries like Sri Lanka, China $_{>}$ Kenya, Indonesia etc. The Tea Board has been under taking generic and uninational pro motion from it $_{s}$ Headquarter $_{s}$ in Cal cutta, through it $_{s}$ six overseas offices, through the Tea Councils set up in